

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

(IA No. 142463/2024 - CALLING RECORD OF HIGH COURT)

Date : 13-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Praveen Jain, AOR
 Mr. Siddharth Jain, Adv.

For Respondent(s) Mr. H.C. Kharbanda, Adv.
 Mr. Garvesh Kabra, AOR
 Mr. T.n. Saxena, Adv.
 Mr. Rahul Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the parties.
2. Registry is directed to summon the soft
copies of the records of the Courts below including
the exhibits marked.
3. Upon receipt of the records, let the soft
copies of the same be supplied to the counsel for
the parties.
4. List after six weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR